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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1541/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Vipul Diamond
V/s.
Tara Jewels Ltd.

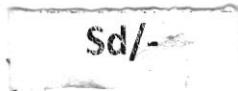
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

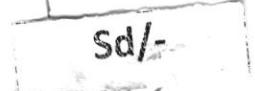
| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------|--------------------------|---|
| 1. | ISHAN P. SHAH | Advocate (Petitioner) |  |

ORDER

CP No. 1541/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 12.02.2018.


V. NALLASENAPATHY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)